

By e-mail

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-28/96/5229/A

From :- Smti. K. Newar,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, ✓ Smti. Susmita Phukan Khaund
District & Sessions judge,
Dibrugarh.

Dated Guwahati the 5th September, 2018.

Sub: **Casual Leave along with Station Leave Permission.**

Ref:- Your letter No. DJD/4767/18, dtd. 01.09.2018.

Madam,

With reference to the above, I am directed to inform you that your prayer for Casual Leave for 2(two) days on 05.09.2018 and 06.09.2018 along with Station Leave permission from the morning of 05.09.2018 till the morning of 07.09.2018, has been ~~granted/rejected~~ granted.

The Addl. District and Sessions Judge, Dibrugarh, will remain in-charge of your Court and Office in your absence on leave.

Yours faithfully,



JOINT. REGISTRAR (VIGILANCE)

Rdas